

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.01/2010

(in OA 721/2008)

Jabalpur, this Wednesday, the 08th day of January, 2020

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Jai Kumar Tiwari, S/o Shri Balram Tiwari, aged about 30 years,
R/o Near ASI Temple, Khajuraho, Distt. Chhatarpur 471001

-Petitioner

(By Advocate – Shri Gautam Prasad)

V e r s u s

1. Rashmi Verma, Secretary, Ministry of Tourism, Transport Bhavan, 1, Parliament Street, New Delhi – 110001.
2. Ms. Nila Laad, Regional Director, Indiatourism, Western & Central Region, Govt. of India, Tourist Office, 123, Maharshi Karve Road, Mumbai - 400020

-Respondents

(By Advocate – Shri Rahul Jain, proxy counsel of Shri J.K. Jain)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the petitioner submits that the orders of this Tribunal have been complied with.

2. Accordingly, CCP is closed. Notices are discharged.

(Ramesh Singh Thakur) **(Navin Tandon)**
Judicial Member **Administrative Member**
am/-